

[Secretary]

Sabha that the Rajya Sabha, at its sitting held on the 4th September, 1973, agreed without any amendment to the Indian Railways (Amendment) Bill, 1973, which was passed by the Lok Sabha at its sitting held on 29th August, 1973."

(iv) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Orissa Appropriation (No. 3) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 28th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(v) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Appropriation (No. 2) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 29th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

### ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st August, 1973:—

(1) The Appropriation (Railways) No. 3 Bill, 1973.

(2) The Payment of Bonus (Amendment) Bill, 1973.

12.10 hrs.

### COMMITTEE ON PUBLIC UNDERTAKINGS

#### FORTIETH REPORT AND MINUTES

SHRIMATI SUBHADRA JOSHI (Chandni Chowk): I present the following Report and Minutes of the Committee on Public Undertakings:—

- (1) Fortieth Report on 'Role and Achievements of Public Undertakings'.
- (2) Minutes of the sittings of the Committee relating to the above report.

### COMMITTEE ON GOVERNMENT ASSURANCES

#### SIXTH REPORT

SHRI C. K. JAFFER SHARIEF (Kanakapura): I present the Sixth Report of the Committee on Government Assurances.

### COMMITTEE ON PETITIONS

#### THIRTEENTH REPORT

SHRI ISHAQUE SAMBHALI (Amroha): I present the Thirteenth Report of the Committee on Petitions.

SHRI SAMAR GUHA (Contai): I had given notice of an adjournment motion on the shortage of supply of foodgrains to ration shops all over the country. Let me read it out.

MR. SPEAKER: No, no.

SHRI SAMAR GUHA: This is the last day of the session. There is a serious food crisis all over the country...

MR. SPEAKER: I have not allowed the adjournment motion, nor have I allowed the reading of it here.

घ्राप मैंने यह फैसला किया है कि जो किसी की मर्जी हो वह कह ले। जिन्होंने मुझे नोटिस दिया है, उस पर घ्राप मैंने कोई हद नहीं रखी है लेकिन यह है कि मेहरबानी करके घ्राप के बाद चले जाइये। . . .

श्री अटल बिहारी वाजपेयी (गालियर) :  
 घ्राप का क्या मतलब है ?

अध्यक्ष महोदय : चूंकि घ्राप लाऊंगे हैं, इस लिए जितने नोटिस आये थे, मैंने सब कर दिये हैं—इस अर्थ पर कि यह लास्ट उ है।

श्री एल० एच० बनर्जी (कानपुर) :  
 अध्यक्ष महोदय, घ्राप हमारी इच्छा है . . . घ्राप विदेश चले जाते हैं, लेकिन हम तो देश में रहते हैं।

अध्यक्ष महोदय : अगर मैं विदेश से भी कहीं बाहर चला जाऊंगा तो बड़ा खुश होऊंगा।

श्री अटल बिहारी वाजपेयी : यह घ्राप क्या कह रहा है ?

अध्यक्ष महोदय : मैं सचमुच घ्राप से अर्ज करता हूँ—इस सेशन में 31 नो टेन्शन रही है—राजाना इतनी टेन्शन न रखा करें।

श्री अटल बिहारी वाजपेयी : हम घ्राप की लम्बी उम की प्रार्थना करते हैं, घ्राप ऐसा न कहें।

SHRI PILOO MODI (Godhra): Do I take it that you want to become an astronaut?

MR. SPEAKER: With you, it will be very difficult to lift up any aircraft!

SHRI PILOO MODY: I will communicate with you.

श्री एल० एच० बनर्जी : अध्यक्ष महोदय, अभी घ्राप की साल गिराई हुई है। हम चाहते हैं कि घ्राप की उम्र इसकी लम्बी हो, जिससे लम्बा समय तक साहस का कब्रदान होता है।

1827 L. S.—2

अध्यक्ष महोदय : मैं घ्राप बहुत खुश हूँ—वह दिन जाने का है। इस लिये घ्राप मेहरबानी करके दो-दो मिनट लीजिये। लेकिन जितना नाम नहीं आया है, वे मेहरबानी करके न उठें। मैं सब की बारी-बारी से बुलाता जाऊंगा।

श्री भवु लियथ (बाका) : पहले कार्य-सूचि में जो प्रश्न हैं उ-ह समाप्त किया जाये।

अध्यक्ष महोदय : मैं उस को ही पहले लेने लगा हूँ।

श्री ल० गु० : मैं एडजर्नमेंट मोशन की बात घ्राप से कही है।

अध्यक्ष महोदय : एडजर्नमेंट कोई नहीं आयेगा।

SHRI SAMAR GUHA: Would you kindly allow me to read the adjournment motion?

MR. SPEAKER: I have not allowed any adjournment motion.

Order, please. No Adjournment Motions

SHRI K S CHAVDA (Patan). I have also given notice of an Adjournment Motion. (Interruptions)

SHRI S. M. BANERJEE Sir, there has been a slash in the quantity of wheat ration distributed in Uttar Pradesh. I want to know from the Minister concerned . . . (Interruptions)

MR. SPEAKER: Order, please.

Now, the statements may be laid on the Table of the House.

12.16 hrs.

STATEMENT RE, GRANT OF ADDITIONAL DEARNESS ALLOWANCE TO CENTRAL GOVERNMENT EMPLOYEES

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVDA): Sir,